



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.08.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 08.08.2024 is as follows. The next date of hearing in the matter is 05.09.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022, 5648 of 2024 (PH)	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava

By order of Hon'ble Chairperson
-Sd/-
Registrar